

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SWrit Petition (Civil) No. 546/2000

ASHOK KUMAR JAIN Petitioner

VERSUS

UNION OF INDIA Respondent

(I.A. No. 128177/2018-EARLY HEARING APPLN.)

Date : 29-10-2018 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner Mr. Puneet Jain, Adv.
Mr. Abhinav Gupta, Adv.
Mr. Harsh, Adv.
Ms. Ankita Gupta, Adv.
Ms. Pratibha Jain, AOR

For Respondent Mr. Vikramjit Banerjee, ASG
Mr. Rajiv Nanda, Adv.
Ms. Binu Tamta, Adv.
Mr. Arvind Kumar Sharma, Adv. (AOR)

Ms. Monisha Handa, Adv.
Mr. Mohit D. Ram, AOR
Mr. Bhagirath N. Patel, Adv.

Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E RI.A. No. 128177/2018

This is an application for early hearing of the writ petition.

Let the matter be listed as and when a Bench is constituted to hear the five-Judge Bench matters.

The application is accordingly disposed of.

(Deepak Guglani)
Court Master

(Asha Soni)
Assistant Registrar